

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**CORRIGENDUM**

Dated Shillong, the 7<sup>th</sup> October, 2022.

No. LJ (A) 23/85/Pt.II/7 - Please read “**sub clause (iva)**” instead of “**sub clause (via)**” as appeared in the last paragraph of this Department’s Notification No. LJ (A) 23/85/Pt.II/5 dt. 25<sup>th</sup> August, 2022.

Sd/-  
(D. Lyngdoh)  
Deputy Secretary to the Govt. of Meghalaya,  
Law (A) Department.


**Memo No. LJ(A) 23/85/Pt.II/7-A,**

**Dated Shillong, the 7<sup>th</sup> October, 2022.**

**Copy to:-**

1. Accountant General (A&E), Meghalaya, Shillong.
2. Cabinet Affairs Department for information.
3. Registrar General, High Court of Meghalaya, Shillong.
4. Director of Printing & Stationery, Meghalaya, Shillong for favour of publication in the next issue of the Meghalaya Gazette.
- ✓ 5. DEO, Law (A) Department.
6. Guard file.

By order etc.,

  
Deputy Secretary to the Govt. of Meghalaya,  
Law (A) Department.